

Misc Case No-01 of 2022

ORDER

07.09.2022

Ld. Advocate of the petitioner filed hazira.

Report as called earlier vide Order dated-26.08.2022 regarding the zimma of seized zimma of Motor Cycle bearing Regd. No-AS-12/R-1668, vide Chassis No-ME3U355C1HA060701, engine No-U3S5C0HA243201 (Royal Enfield classic 350) filed by Must. Anowara Begum is received today from the I/O concenrend.

Heard both sides and perused the report carefully.

From the report submitted by the I.O WSI(P) Priyanka Buragohain of Borghat Police Outpost under Tezpur PS, it is seen that she had seized aforesaid motor cycle in connection with Tezpur PS Case No-853 of 2020 under section-457/380 of IPC on 16.08.2022 and thereafter, after preparing seizure list she has produced the seizure list before the court on 17.08.2022 in connection with Tezpur PS Case No-853 of 2020 under section-457/380 of IPC. The I/O of this case also stated in her report that she does not know who is the registered owner of the said motor cycle as nobody has appeared before her with the vehicular documents to show himself/herself to be the registered owner of the same. The I/O has also reported the she has seized the said motor cycle from the possession of one Nayan Ali and as nobody has appeared before her with the vehicular documents so it is difficult for her to find out the actual registered owner of the said motor cycle. The I/O in her report also stated that the said motor cycle is required for further investigation as the motor cycle suspected to be involved in many theft cases. Hence, she prayed before the court not to give the zimma of the said motor cycle to the petitioner as the same is required for further investigation.

Therefore, considering the report of Investigating Officer, this court not finds anything reasonable upon which the prayer filed by the

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petitioner Must. Anowara Begum being the legal heir of her deceased husband Late Chandmiya may be allowed. As such prayer filed by petitioner Must. Anowara Begum **stands rejected.**

Accordingly, zimma Petition No-1123/2022 in connection with Misc Case No-01/2022 stands disposed of.

Inform all accordingly.

Sri N. Bhatta
Chief Judicial Magistrate
Sonitpur at Tezpur